

would be cleared by CEA after due appraisal and subject to tying up of inputs such as fuel linkage, compliance of section 29 of Electricity (Supply) Act etc. by the project proponents.

(Translation)

Setting up of TV Transmitter at Mirzapur, U.P.

4629. SHRI RAMSHAKAL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a TV transmitter at Mirzapur in Uttar Pradesh;

(b) if so, the time by which it is likely to be set up; and

(c) if not, the reasons therefor;

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) : (a) No, Sir.

(b) Does not arise.

(c) Mirzapur lies in the coverage range of the High Power TV Transmitter at Varanasi.

Limit for IPFI in Power Projects

4630. SHRI DINSHA PATEL : Will the Minister of POWER be please to state:

(a) whether the Government have fixed limit of 40% for the Indian Pubic Finance Institutes in Power Projects, based on indigenous equipments;

(b) if so, the details thereof;

(c) whether the Government of Gujarat has sent a representation for relaxation of the limit and also to exclude the funding from Indian Commercial Banks while calculating aggregate exposures of IPFIs;

(d) if so, the details thereof; and

(e) the action taken or proposed to be taken by the Union Government in this regard?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) and (b): The private power policy *inter-alia* stipulates that an amount of exceeding 40% of the total outlay may come from Indian public financial institutions, but the remaining amount should be met from other sources.

(c) to (e) Government of Gujarat has requested that independent Power Producers sourcing equipment from indigenous suppliers should be exempted from the 40% limit and also that Indian Commercial Banks be excluded from this limit. This request is under consideration.

Four Lane Highway between Delhi to Haridwar

4631. SHRI SOHANVEER SINGH : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have plan to construct four lane Highway between Delhi and Haridwar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) :

(a) to (c): Delhi to Ghaziabad portion of National Highway No. 24 is already four-laned. There is no proposal to four-lane the Ghaziabad-Haridwar portion which has recently been declared as a National Highway.

Doordarshan Kendra Gulbarga

4632. SHRI BASWARAJ PATIL SEDAM : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the date on which Gulbarga Doordarshan Kendra was commissioned;

(b) whether the said Doordarshan Kendra is providing any independent programme for Hyderabad Karnataka region;

(c) if so, the details thereof;

(d) whether Gulbarga Doordarshan Kendra is functioning as per the requirement of the present kendras to conduct different programmes;

(e) if not, the action proposed to be taken by the Government to rebuild the Kendra according to present needs; and

(f) the number of sanctioned posts existing there and the number of vacancies not filled so far?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SHUSHMA SWARAJ) : (a): Studio facility at DDK, Gulbarga has recently been commissioned on 1.6.1998 in place of the HPT (1KW) which was functioning w.e.f. 3.9.1997.